

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

22

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/46 & 47/CAA/2017
PETITION NUMBER : CP/223 & 224/CAA/2017
NAME OF THE TRANSFEROR : APPOLLO ALCHOBEV LTD
NAME OF THE TRANSFERRE : EMPEE HOTELS LTD
UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
-------	-------------------	----------------	-----------

R. VINODH PRABHU
S. K. RAHUL VIVEK

} Petitioner



ORDER

Counsel for the applicant present. Representative of the Official Liquidator present and prayed for time to file the report. Time is enlarged at request. Put up on 14.12.2017.

^{-sdr}
S Vijayaraghavan
Member (Technical)

^{-sdr}
K Anantha Padmanabha Swamy
Member (Judicial)

bc